RE. KLLINGS OF RELATIVES OF POLICE PERSONNEL BY TERRORISTS IN PUNJAB.

डा० बलदेव प्रकाश :(उत्तर प्रदेश) : मैं पंजाब के बारे में पूछना चाहता हूं.. **(व्यवधान)**

उपसभापति : इनका प्रिविलेज मैटर है।

Let him settle that matter...(*Interruptions*)...Just a minute. It is a privilege matter.

अभी एक मिनट ठहर जाइये। **(व्यवधान)**

डा० अबरार अहमद (राजस्थान) : मैं स्वास्थ्य मंत्री जी से जानना चाहता हूं कि उन्होंने इसी सदन के अन्दर यह आश्वासन दिया था कि मानव अंगों की मंडी...**(व्यवधान)**

उपसभापति : मंत्री जी तो चले गये हैं।

डा० अबरार अहमद : उन्होंने कहा था इस सत्र के अन्दर वह बिल लायेंगे। देश के अन्दर किड़नी का व्यापार होता है, आंख का व्यापार होता है। गरीब लोगों की किडनी बिकती है, आंख बिकती है। इसी सदन के अन्दर दस दिन पहले यह आश्वासन दिया था कि इस सत्र में वह बिल लेकर आयेंगे। मात्र चार वर्किंग डेज शेष हैं जिसके संबंध में माननीय जैकब साहब ने बिजनैस बताया। मैं यह जानना चाहता हूं कि मानव अंगों की मंडी को रोकने के लिये वह कब बिल ला रहे हैं? यह बहुत ही बुरी बात है कि आदमी को अपनी मजबूरी के लिये किड़नी बेचनी पड़, आंख बेचनी पड़े। **(व्यवधान)**

उपसभापति : आप बैठ जाइये। **(व्यवधान)**

SHRI JAGESH DESAI (Maharashtra): Madam, yesterday the Home Minister said ..(*Interruptions*)...

THE DEPUTY CHAIRMAN: Mr. Desai, I have identified someone. Please ...(*Interruptions*)... I have identified somebody. He has some problem. Yes, what is your problem?

श्री गुफरान आजम : (मध्य प्रदेश): सदस्य प्रश्न पूछते हैं संसद में। कोई भी सदस्य किसी बारे में भी प्रश्न पूछ सकता है। इस संबंध में एक न्यूजपेपर ने यह छापा है कि जो क्वेश्चन पूछे जाते हैं उसके पीछ एक गिरोह सक्रिय है और हम लोग जो प्रश्न पूछते हैं उस गिरोह से संबंधित हैं। उस गिरोह का वेस्टड इंटररेस्ट है। अगर ऐसी बात है तो हम लोग कुछ काम कर ही नहीं सकते। इस तरह से हम लोगों को डायरेक्ट ब्लैकमेल किया जा रहा है किसी न्यूज पेपर के द्वारा। अगर मैं मध्य प्रदेश का हूं और उत्तर प्रदेश के बारे में प्रश्न पूछता हूं तो क्या गलत करता हूं। मैंने डिफेंस के बारे में एक क्वेश्चन पूछा था कि डिफेंस की लैंड पर एन्क्रोचमेंट हो रहा है। मुझे जवाब भी मिनिस्टर साहब की तरफ से मिल गया था। यह कानपुर का एक किस्सा था। न्यूजपेपर ने मेरा भी नाम लिया और इसके साथ-साथ सारे सदस्यों को भी उसमें जोड़ा कि क्वश्चन पूछने के पीछे हम लोगों का वेस्टैंड इंटरेस्ट है और हम उस गिरोह से लिंक्ड हैं। इसी के लिये मैंने प्रिविलेज नोटिस दिया हुआ है। आप इसको देखें।

उपसभापति : कौन-सा अखबार है?

श्री गुफरान आजम : यह 28 मई का दैनिक जागरण है।

उपसभापति : यह मैटर आपका हमारे सामने है और जो प्रोसीजर है उस प्रोसीजर को देखकर आपका प्रिविलेज मोशन जैसा भी होगा उसको एडमिट करेंगे।

SHRI S· JAIPAL REDDY (Andhra Pradesh): Madam Deputy Chairman, will you please allow me for a minute?

Madam, I wish to draw your attention to the terribly new and different kind of terrorist phenomenon that is being witnessed in Punjab in the recent days.

(THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN) in the Chair)

Madam, the relatives of the policemen have been made innocent targets of the ire and fire of the terrorists. While these innocent relatives were killed the day before yesterday—they were killed even yesterday—there is panic among the police forces and there is demoralisation among the police forces. Will the honourable Home Minister come forward with a statement on these acts and on the measures that are designed to check these developments?

SHRI JAGESH DESAI: Madam, yesterday, the Home Minister made a statement... *(Interruptions)*...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Just a minute, Mr. Tyagi. Dr. Baldev Prakash wants to say something on this·

डा० बलदेव प्रकाश : उपसभाध्यक्ष महोदया, इस बारे मे मैं कुछ कहना चाहता हूं। पिछले दो दिनों से पंजाब पुलिस कर्मचारियों के रिश्तेदारों की निर्मम हत्यायें हो रही हैं और उससे वे हतोत्साहित हुये हैं। आज के समाचार मे यह भी है कि एक स्थान पर सी० आर० पी०एफ० की कम्पनी तैनात थी, लेकिन वे हत्याओं के समय बिल्कुल मूक दर्शक वन कर रह गये। जब हत्यारे भाग गये तो उन्होंने उनका पीछा नहीं किया। वहां यह हालत हो गई है। पुलिस के कर्मचारी अब इस मूड में नहीं है कि कुछ करें। पहले दिन 31 हत्यायें हुईं और दूसरे दिन 16 हत्यायें हुईं। यह हत्याओं का क्रम बन्द होगा या नहीं होगा, गृह मंत्री जी और सरकार इस बारे मे कोई ठोस कार्यवाही करे।

SHRI JAGESH DESAI: Madam, yesterday, the Home Minister said that he would get in touch with the Punjab Government and he would make a statement. I would like to know whether the Government is going to make a statement or not.

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, this is a calculated mass murder. The terrorists have taken to this type of murder in order to frighten, demoralise and dismanlte the security forces in the country, particularly in Punjag. Therefore, terrorism has been taken to a new level and this is the new technique of the terrorists. If the Government does not come down heavily on them... *(Time Bell rings)*... it will be very difficult... *(Interruptions)* ...Madam, I only hope that the police forces will not be rendered totally useless and the security of the country will not be jeopardised.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M· M. JACOB): Madam, I agree with the honourable Members about the incidents that happened in Punjab. But I do not agree with my honourable friend, Shri Japal Reddy, when he said that there is demoralisation among the ranks of the police forces in Punjab.

SHRI GURUDAS DAS GUPTA: It is intended to demoralise them.

SHRI M. M. JACOB: But the terrorists want the police forces to be demoralised. But, at the same time, the policemen in Punjab are in high spirits and their achievements are also very substantial. That is why they have come down with a heavy strike the day before yesterday. Madam, I am prepared to make a statement, if time permits, today itself, if not the next day... *(Interruptions)*...

SHRI GURUDAS DAS GUPTA: Madam, the statement should be made today itself... *(Interruptions)*...

SHRI M. M. JACOB: I said, "if time permits..."...(*Interruptions*)...

SHRI GURUDAS DAS GUPTA: The House will wait to hear your statement ...(*Interruptions*)...

श्री शांति त्यागी (उत्तर प्रदेश) : मैडम, पूरे यू०पी० में पावर जेनरेशन और पावर सप्लाई ठप्प हो गई है, कारखाने बन्द हैं, किसानों के ट्यूबवैल बन्द हैं, शहरों में अंधेरा है। वहां पर यह संकट है। वहां की सरकार के निकम्मेपन की वजह से यह हालत पैदा हुई है। मैं चाहता हूं कि इसमे सेंन्ट्रल पावर मिनिस्ट्री को हस्तक्षेप करना चाहिये वरना पूरे सूबे उत्तर प्रदेश की इकनोमी गड़बड़ा जायेगी, यह गुजारिश मैं करना चाहता हूं।

श्री संघ प्रिय गौतम (उत्तर प्रदेश) : पिछली सरकारों ने वहां के इलैक्ट्रिसिटी बोर्ड... (**व्यवधान**)।

उपसभाध्यक्ष : (श्रीमती जयन्ती नटराजन) : गौतम जी, आप बैठ जाइये। यह कोई डिबेट नहीं है।

श्री ईश दत्त यादव (उत्तर प्रदेश) : मैडम, इस सदन के माननीय सदस्य श्री सत्य प्रकाश मालवीय जी ने कुछ समय पूर्व उत्तर प्रदेश की एक हृदय-विदारक घटना का जिक्र किया था। मैं केवल एक मिनट समय लूंगा...

SHRI VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): You please say whatever you have to say in brief. I am going to call Special Mentions.

श्री ईश दत्त यादव : मैडम, आप जानती हैं और पूरा सदन तथा देश जानता है कि तीन महीने पहले उत्तर प्रदेश की बी०जे०पी० सरकार ने अयोध्या में**

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): No more. I am not allowing it. (*Interruptions*) I am sorry. I am not allowing it. Please sit down.

श्री सुन्दर सिंह भण्डारी (राजस्थान) : क्या आप ऐसा कहने की परमीशन दे रही हैं ? ... (**व्यवधान**)

The State subject should not be mentioned here.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I am not allowing it. I am not allowing him to raise it. Mr. Yadav, please sit down. That was already raised. Please sit down. (*Interruptions*) That would not go on record.

SHRI ISH DUTT YADAV:**

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): It is not going on record. Please sit down.

SHRI ISH DUTT YADAV:**

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): आप बैठ जाइये।

It is not going on record. Please sit down You are speaking without my permission. It is not going on record.

SHRI ISH DUTT YADAV:

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please sit down. It is not going on record. Yes, Mr. Abrar Admed.

श्री बलदेव प्रकाश : प्लवाइंट आफ आर्डर। ये जो कह रहे हैं ये धार्मिक संभावनाओं पर चोट कर रहे हैं।

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I have not permitted it to go on record. Nothing has gone on record. (Interruptions) Mr. Yadav, please sit down.

SHRI ISH DUTT YADAV:

---

*Not recorded.

*Not recorded.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please sit down, Mr. Yadav. It is not going on record. Yes, Mr. Abrar Ahmed.

डा० अबरार अहमद : मैडम, मैं आपके माध्यम से उन गरीब लोगों की आवाज सरकार तक पहुंचाना चाहता हूं जो मुंह खोलकर आसामन की तरफ देख रहे हैं और बढ़ में फंसे हुये और घिरे हुये हैं । किसी के गले तक पानी है, किसी की कमर तक पानी है और वे आकाश की तरफ देख रहे हैं कि कोई हैलीकाप्टर आये और खाने के पैकेट डाले । उनके पेट के अन्दर दो-दो, तीन-तीन दिन से खाना नहीं गया, वे भूखे हैं । राजस्थान के अन्दर पाली जिला जलमग्न है। वहां के सारे गांव पानी के अन्दर हैं । दो दिन पहले चित्तौड़ जिला भी जलमग्न था । मैं आपके माध्यम से....

(व्यवधान)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Don't answer him, please.

डा० अबरार अहमद : मैं आपके माध्यम से केन्द्रीय सरकार से आग्रह करना चाहता हूं कि जो भी बाढ़ से पीड़ित क्षेत्र हैं, उनको केन्द्रीय सरकार तत्काल सहायता पहुंचाये और जो विक्टिम्स हैं उनको केन्द्र के द्वारा ज्यादा से ज्यादा सहायता दी जाय । मैडम, उनके घर उजड़ गये हैं, उनके हालत बड़ी खराब है... **(व्यवधान)**..

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): No more now. I am going to Special Mentions now. (*Interruptions*) We cannot keep on extending the Zero Hour. It is ten minutes to one. Please sit down. I cannot allow everybody.

SHRI JOHN P. FERNANDES (Goa): Madam, the Government, including the Prime Minister, said that they will introduce a Bill in this session to include Konkani, Manipuri and Nepali in the Eighth Schedule of the Constitution. I want to know the reaction of the House Minister in this regard.

श्री एस०एस० सुरजेवाला हरियाणा): मैडम, मालवीय जी ने एक सवाल उठाया था कि पंडित भगवत दयाल शर्मा जो स्वतंत्रता सेनानी हैं, उनकी दिल्ली पुलिस ने बेइज्जती की । इस पर श्री एस०बी० चव्हाण साहब ने हाउस मे आश्वासन दिया कि वह पुलिस कमिश्नर से रिपोर्ट मांगेंगे और हाउस को बतायेंगे । एक हफ्त गुजर गया है । तो मैडम, मैं जानना चाहूंगा कि उसके बारे में कोई वक्तव्य या कोई इन्फर्मेशन हाउस को दी जायेगी ?

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Yes, Mr. Morarka.

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): मैंन यह मामला उठाया था और होम मिनटिस्र ने आश्वासन दिया था । At least, you direct the Home Minister to inform the House because a freedom fighter is humiliated. He has given an assurance.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I will find out . . .

SHRI M. M. JACOB: I shall look into it.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN):...Let me check up what happened.

श्री ईश दत्त यादव : मैं भी इसी विषय पर बोल रहा था, लेकिन उस पर आपने कहा कि नथिग विल गो आन रिकार्ड ।

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I am not allowing Ayodhya. This is something else. Yes, Mr. Morarka.

SHRI KAMAL MORARKA (Rajasthan): Madam, my point is a very simple and benign one. I seek your help and Mr. Jacob's help. MPs are now

[Shri Dayanand Sahay]

under pressure to function as freely in the House as before. An astounding report has come in *The Statesman* of today that for the press gallery accreditation has been given and a press has been given by the Secretariat to a person representing a daily who is on the rolls of Intelligence Bureau. This issue was raised when there was a newspaper report that I.B. is keeping a watch on M.Ps. My friend, Mr. Ghufran Azam, raised a very relevant point that newspapers are casting aspersions as to why questions are being asked in Parliament. Yesterday, Mr. Rajesh Pilot made a very strange plea that M.Ps' quota for telephones is being misused. I could not under stand the meaning of that word. If you have given quota to M.Ps, in their discretion they will give it to whomsoever they want. Madam, M.Ps are increasingly under pressure because of some activities of the Intelligence Bureau—Government may know about it and I want the Home Minister to look into it, I want the Secretariat to look into it; we certainly do not want Intelligence people snooping upon us or to coerce the M.Ps to work in a particular direction. I am sure the Home Minister will be with me and the Chair will be with me. It is a serious matter. It impinges upon the liberty of Parliament and ultimately we all become ineffective.

SPECIAL MENTIONS

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Now we take up special mentions.

Situation arising out of drought condition in Anantpur District of Andhra Pradesh

SHRI N. GIRI PRASAD (Andhra Pradesh): I would like to share with the hon. Members the tale of tears and sorrow of Anantapur district in Andhra Pradesh. Madam, Anantapur district is a district having the lowest rainfall in Andhra Pradesh and second lowest in the country, after Jaisalmer district in Rajasthan.

The history of the district is the chronicle of drought and famines. During the last 100 years. 62 years have been under famine. In the post-Independence period also, out of 45 years, 27 years have been under famine. During the last decade, eight years out of ten have been under drought, and even during the two years of 1990 and 1991, the district has been under drought. Because of these factors, there is a lot of ecological degradation in the district. There are no forests. During the days of Vijayanagar empire, the district was having good forests and greenery. Everything was there. But during the British period, the district was subjected to utter neglect. In the post-Independence period also, more or less the same thing has continued. As a result of this, the ground water level also is going down. The position now is that if you go down up to 150 to 350 feet, only then you get some water and that also is mixed with fluoride. Many times it is not useable. Out of 75,000 wells, 55,000 have become dry. The tanks are also unable to hold any water because of silting, and irrigation potential also has not developed, Because of all these things, a serious situation has developed. Recently, a survey was conducted using satellite imagery and remote sensing technique and it was found out that 50 per cent of the district is affected by desertification process. Everybody is afraid that the district is going to become a desert All these things suggest that there should be some remedial action from the Government side.

Recently, a delegation from the district met the hon. Prime Minister and submitted a memorandum. They suggested that a project, costing Rs. 1,020 crores, should be taken up. The entire money need not be given by the Central Government. They suggested . . (*Time-bell rings*) One more minute, Madam. They suggested that the Government should constitute a Drought-prone Area Development Authority for the district, which should take up the development of the district in a big way, by completing all the pending projects and taking